## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016 TP No. 45/397-398/NCLT/AHM/2016 (New) CA No. 232/2013, CA No. 189/2014 & CA No.263/2014 C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.08.2017</u>

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. VISHAL K. SEVAK	ADVOCATE	Res Mos- 1-3, 5-6	J.D.

2

## **ORDER**

None present for Petitioner. Learned Advocate Mr. Vishal Sevak present for Respondents no. 1, 3, 5 and 6. None present for other Respondents.

Learned PCS for petitioner sent letter for adjournment.

List the matter on 12.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.